

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5213
TO BE ANSWERED ON 24.03.2026**

SCHOLARSHIP AMOUNT

†5213. SHRI RAJKUMAR ROAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of students who were sanctioned scholarship and the number of students received the scholarship amount including the number of students who have not yet received the said amount during the last three years under the Post Matric Scholarship for the Scheduled Castes (SCs) and Scheduled Tribes (STs) scheme wherein the funds between the Centre and the States are shared in 60:40 ratio;

(b) the prescribed timeline for payment and the rules for monitoring the said process;

(c) whether the scholarship amount is not transferred to the student's account's on time due to delays on the part of the States or due to administrative reasons and students are unable to track the status of their scholarship, if so, the details thereof, State-wise;

(d) whether the Government proposes to show the sanction, payment and pending status of the scholarship through a real-time tracking system through the student's login and create a unified online dashboard;

(e) if so, the time by which, it is likely to be implemented; and

(f) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (f) The Ministry of Social Justice and Empowerment (MoSJE) implements the Centrally Sponsored Post Matric Scholarship Scheme for Scheduled Caste students through State Government/Administration of Union Territory on Direct Benefit Transfer (DBT) mode from 2021-22. Central share is released directly into the Aadhaar Seeded Bank Account of the beneficiaries. The release of Central share of scholarship is contingent upon State Governments/Administration of Union Territory to share the State/UT paid data to the National Scholarship Portal. The Scheme is open-ended and demand driven for the eligible students of all the recognized Institutions across India.

Ministry of Tribal Affairs implements Centrally Sponsored Scheme namely "Post Matric Scholarship Scheme for ST students" through State Government/Administration of Union Territory in funding pattern of 75:25 (90:10 for North Eastern & Hilly States and 100% for UTs without legislature). Under the scheme of Post-Matric Scholarship for Scheduled Tribes, the responsibility of inviting of applications, verification, and selection of beneficiaries and disbursement of scholarship rests on the respective State/UT. The Ministry of Tribal Affairs, releases Central share of funds to States/UTs based on proposals submitted by States/UTs and after examining financial and physical progress. State Governments/Union Territory Administrations disburse scholarships to all the eligible ST Student's bank account through DBT mode.

The details of fund released and number of beneficiaries under Post Matric Scholarship Scheme for SC and ST students during the last three years is at **Annexure-I**.

The Central share of scholarship amount under Post Matric scholarship Scheme for Scheduled Caste students is released as and when the State share paid data is received from the States/UTs on the National Scholarship Portal, following the laid down procedure. Steps taken by the Government for effective implementation of the Scheme are:

- Periodic review by holding meetings at National level, Regional level, State level and field visits by Senior Officers.
- On-boarding of Schemes on National Scholarship Portal and online end to end processing.
- Regular hand holding meetings/workshops for National Scholarship Portal on-boarded States/UTs having their own scholarship portals.

The revision of the schemes is underway in consultation with all concerned stakeholders including Ministries and Departments.

Statement referred to in part (a) to (f) of Lok Sabha Unstarred Q.No. 5213 regarding 'Scholarship amount' asked by Shri Rajkumar Roat for answer on 24.03.2026

Post-Matric Scholarships Scheme for SC Students:

(Rs. in Crores)

SI No.	State/UT	FY 2022-23		FY 2023-24		FY 2024-25	
		Central Assistance Released	Number of Beneficiaries	Central Assistance Released	Number of Beneficiaries	Central Assistance Released	Number of Beneficiaries
1	Andhra Pradesh	372.59	2,38,915	200.50	195269	605.71	3,03,298
2	Assam	9.2	11,140	13.90	8426	8.74	12,073
3	Bihar	37.54	1,36,340	21.29	68975	23.97	73,615
4	Chandigarh	2.42	876	0.59	287	2.70	1,253
5	Chhattisgarh	45.01	96,267	36.14	79237	39.96	87,675
6	Daman & Diu and Dadra & Nagar Haveli	0.2	98	0.00	0	0.00	0
7	Delhi	13.67	7,531	9.97	3,160	22.19	4,692
8	Goa	0.0031	1	0.04	34	0.08	58
9	Gujarat	220.26	1,13,531	384.23	179116	399.93	1,57,584
10	Haryana	131.58	87,913	120.58	70464	94.89	55,444
11	Himachal Pradesh	17.6	21,502	22.41	23959	35.64	33,149
12	Jammu & Kashmir	5.43	10,097	4.68	7370	4.09	6,567
13	Jharkhand	18.18	33,922	31.39	44610	45.04	57,784
14	Karnataka	342	4,58,548	421.08	403965	422.90	4,04,008
15	Kerala	56.82	42,521	119.17	155319	160.70	1,47,531
16	Madhya Pradesh	335.05	4,45,319	366.80	346289	486.74	6,36,303
17	Maharashtra	359.42	1,48,573	1652.98	749317	929.92	3,62,808
18	Manipur	7.34	8,988	1.94	2125	6.76	7,938
19	Meghalaya	0	0	0.00	0	0.10	25
20	Odisha	338.33	2,99,369	127.44	143861	181.51	1,91,873
21	Puducherry	3.61	3,904	2.85	2564	3.20	2,694
22	Punjab	62.81	40,708	284.87	199508	410.42	2,94,284
23	Rajasthan	241.38	3,03,252	147.13	151922	180.59	2,29,002
24	Sikkim	0.76	448	0.52	216	0.44	172
25	Tamil Nadu	726.25	5,43,772	713.70	643761	1032.09	9,34,793
26	Telangana	0	0	0.00	0	0.00	0*
27	Tripura	38.92	22,278	40.93	16858	51.61	19,849
28	Uttar Pradesh	926	12,69,634	674.83	949934	366.02	6,44,827
29	Uttarakhand	12.59	27,735	12.94	23804	19.69	26,216
30	West Bengal	63.36	2,73,953	62.48	268228	26.63	1,08,693
	Total	4388.32	46,47,135	5475.42	47,38,578	5562.24	48,04,208

* State of Telangana has been on-boarded since 2024-25 and no State share paid data has been received from the State of Telangana on the Central Portal during the financial year 2024-25.

Post-Matric Scholarship scheme for ST students

(Rs. in Crores)

Sl.No.	State/UT	FY 2022-23		FY 2023-24		FY 2024-25	
		Fund Released	Number of Beneficiaries	Fund Released	Number of Beneficiaries	Fund Released	Number of Beneficiaries
1	A. & N. Islands	0.00	386	0.00	193	0.10	311
2	Andhra Pradesh	133.57	129032	114.71	79780	120.00	67888
3	Arunachal Pradesh	96.16	46330	80.00	42417	100.00	45125
4	Assam	68.45	62140	35.00	58774	79.71	77350
5	Bihar	0.00	3768	0.00	1444	4.43	3428
6	Chhattisgarh	93.30	34184	71.25	40552	70.00	34022
7	DNH DD		2208	4.04	1053	4.90	1627
8	Goa	11.87	4439	5.27	3274	5.00	3163
9	Gujarat	244.26	262538	350.00	226456	231.22	233161
10	Himachal Pradesh	0.00	4303		4390	5.00	4937
11	Jammu & Kashmir	6.84	10430	7.46	7319	9.95	15309
12	Jharkhand	0.00	147633	53.11	148676	200.00	65104
13	Karnataka	0.00	131968	225.56	123707	125.00	125823
14	Kerala	0.00	14863	46.89	13731	29.00	13034
15	Ladakh	18.91	8619	5.96	9413	35.00	8969
16	Madhya Pradesh	270.49	391317	350.00	353486	250.00	326410
17	Maharashtra	90.27	135915	570.36	139165	117.81	144785
18	Manipur	41.38	42572	30.00	33542	25.00	32275
19	Meghalaya	146.20	61360	85.00	76755	145.08	73902
20	Mizoram	25.90	38784	25.00	31685	24.00	28471
21	Nagaland	36.08	40638	35.00	42485	62.00	41793
22	Odisha	171.33	204172	135.64	213957	294.00	230366
23	Puducherry	0.00	18	0.00	11	0.00	10
24	Rajasthan	188.10	236628	220.00	168516	350.00	149523
25	Sikkim	9.25	2650		1849	6.00	2411
26	Tamil Nadu	28.54	23529	20.00	25216	25.00	28273
27	Telangana	238.51	114911	112.50	131505	152.50	131032
28	Tripura	45.22	37380	40.00	33678	74.94	33506
29	Uttar Pradesh	0.00	9655	10.00	9676	15.00	10427
30	Uttarakhand	0.00	3534	1.88	3972	2.70	3853
31	West Bengal	0.00	63208	34.06	37760	35.00	29528
	Total	1964.63	2269112	2668.69	2064437	2598.34	1965816
